

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/ IB/2017

PETITION NUMBER : TCP/363/ (IB)/2017

NAME OF THE PETITIONER(S) : ALLWIN CARGO SERVICE

NAME OF THE RESPONDENT(S) : SRI PADMABALAJI STEELS PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

D. P. Elayaperumal
V. M. KARTHIC .

financial creditor .

V. M. KARTHIC .

ORDER

Counsel for the Financial Creditor present. He is directed to inform the IRP the next date of hearing and file a memo in relation to the payment to be made for the expenses and remuneration to be paid to the IRP. Put up on **13.11.2017 at 10.30 A.M.**

— sd —
MEMBER (TECHNICAL)
ghk

— sd —
MEMBER (JUDICIAL)